

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:3308
ANSWERED ON:30.08.2013
NBFC ATMS .
Meghe Shri Datta Raghobaji

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government has allowed/proposes to allow Non-Banking Financial Companies (NBFCs) to set up Automated Teller Machines (ATMs) in the country;
- (b) if so, the details thereof along with the names of the companies selected/ identified for the purpose, State/UT-wise; and
- (c) the steps taken/being taken by the Government in this regard?

Answer

Minister of State in the Ministry of Finance (Shri Namoo Narain Meena)

(a) to (c):-Reserve Bank of India (RBI) has issued guidelines dated June 20, 2012 on the operations of White Label ATMs (WLAs) in India. The WLAs can be set up by non-banks including NBFCs. RBI has informed that Tata Communications Payment Solutions Ltd. has been authorised and has since started operations, while in principle approval has been given to:

1. Srei Infrastructure Finance Ltd.
2. Prizm Payment Services Pvt. Ltd.
3. Manipal Technologies Ltd.
4. Microsecure Solutions Ltd
5. AGS Transact Technologies Ltd.
6. Muthoot Finance Ltd.
7. West Bengal Electronic Industry Development Corporation Ltd.
8. Banktech/BTI Payments Ltd
9. Microsec Financial Services Ltd.
10. Financial Software & Systems Pvt. Ltd.
11. Euronet Services India Pvt. Ltd.
12. Vakrangee Softwares Ltd.
13. Ridhisidhi Bullions Ltd.

They are free to establish ATMs anywhere in the country subject to the conditions contained in the guidelines.